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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	IA 125/17 in TP 79/16	For Hearing	397/ 398	S. Jayvikram & 3 Others Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. A. M. Sridharan  
9920612655

Counsel for Petitioner




2. A. Murali &  
Abhijeet Agar

Respondents




**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is directed to file amended petition copy, since 2<sup>nd</sup> Petitioner has been deleted. For filing amended petition copy list it on 21/02/2018.



**Member (T)**



**Member (J)**